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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ LPA 213/2021

NARESH KUMAR SHARMA Appellant
Through Mr. Varun Singh, Mr. Amit Kumar
Sharma and Mr. Satayam Singh,
Advocates.

versus

PARALYMPIC COMMITTEE OF INDIA THROUGH ITS
CHAIRMAN & ORS. Respondents
Through Mr. Mahavir Rawat and Mr. Naveen
Kumar Chaudhary, Advocates for
Respondent No. 1.
Mr. Anil Soni, Central Government
Standing Counsel with Mr. Devesh
Dubey with Mr. Sahaj Garg, GP for
R-3/ UOI.
Mr. Nitin Sherwal and Mr. Satish K.
Goel, Advocates for R-4.

CORAM:
HON'BLE THE CHIEF JUSTICE
HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

% **06.08.2021**

Proceedings have been conducted through video conferencing.

Learned counsel appearing for the Appellant as well as counsel appearing for Respondent No. 1 seek time to file the necessary documents with respect to the steps taken by Respondent No.1 in furtherance of the order passed by Hon'ble Supreme Court on 02.08.2021 in SLP (C)

No.17467/2021 as well as the response received by Respondent No.1 from World Shooting Para Sport (WSPS) in respect of e-mail dated 02.08.2021 sent by Respondent No.1.

Since the said documents would have a bearing on the adjudication of the controversy involved in the present appeal, time as prayed for is granted.

Let the requisite documents including the e-mail dated 02.08.2021 and the response from WSPS be filed before the next date of hearing.

List on 10.08.2021.

CHIEF JUSTICE

JYOTI SINGH, J

AUGUST 06, 2021

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